

ITEM NO.805

COURT NO.3

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 12663/2022

(Arising out of impugned final judgment and order dated 10-06-2022
in WA No. 3747/2022 passed by the High Court Of Judicature At
Allahabad, Lucknow Bench)

MRITUNJAY SRIVASTAVA & ORS.

Petitioner(s)

VERSUS

THE STATE OF U.P & ORS.

Respondent(s)

WITH

W.P.(C) No. 580/2022 (X)

Date : 09-12-2022 This petition was called on Mentioning today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER

HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s)

Ms. Sanchita Ain, AOR(Mentioned by)

Mr. Ajay Kumar Singh, AOR

For Respondent(s)

Mr. Adarsh Upadhyay, AOR

Ms. Preetika Dwivedi, AOR

Ms. Mayuri Raghuvanshi, AOR

UPON Mentioning the Court made the following

O R D E R

List on a non misc. day in the second week of January, 2023.

(NEELAM GULATI)

ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)

COURT MASTER (NSH)